

CITY CIVIL COURT MUMBAI  
IN THE COURT OF HHJ. SMT. SHASHIKALA S.NAGUR  
COURT 13 ASSISTANT SESSIONS JUDGE  
CIVIL CAUSE LIST DATED 26-10-2020.

<b>Sr. No.</b>	<b>Suit No.</b>	<b>Title</b>	<b>Stage of the suit</b>
1.	SUM 628/2016	Jeevandeep Prakashan Pvt Ltd V/s Mrs. Ashalata Naidu	Judgment
2.	Suit 7031/02 in NM 1082/18	M/S United Chemical products V/s M/s Meen Been Elastomers	NM orders

Sheristedar  
Court Room No. 13

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CIVIL CAUSE LIST DATED 27-10-2020.

<b>Sr. No.</b>	<b>Suit No.</b>	<b>Title</b>	<b>Stage of the suit</b>
1.	Suit no. 7862/98 in NM 3797/17	SICOM LTD V/s Bhupendra Industries Ltd	NM Orders

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COURT 13 ASSISTANT SESSIONS JUDGE  
CIVIL CAUSE LIST DATED 28-10-2020.

<b>Sr. No.</b>	<b>Suit No.</b>	<b>Title</b>	<b>Stage of the suit</b>
1.	Suit 4417/10	Thriarr Polymers Pvt Ltd V/s Schneider Electric Ltd	Framing issues
2	Suit 4711/09	Haresh B. Kanakia V/s Ashwin Balwant Kanakia and 4 Ors.	Framing issues
3	Suit 4847/08	Prasad Corporation Ltd V/s D M S Films Pvt Ltd	Framing issues

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CIVIL CAUSE LIST DATED 29-10-2020.

<b>Sr. No.</b>	<b>Suit No.</b>	<b>Title</b>	<b>Stage of the suit</b>
1.	Suit 7352/01 in NM 1275/14	Sarita Shashikant Dukhande V/s Vanita Vasant Sadvelkar and 3 Ors	ORDER
2.	Suit 5934/06	Deepak M. Thakkar V/s M/S Uttam Poultry Farm	Judgment
3.	Suit 9767/82	G. J. Patil V/s Asha A. Masurkar and Ors.	Judgment
4.	Suit 730/19 in NM 4100/19	Dr. P. Vijaykumar alias Vijayakumar Parameswaran Unnithan V/s Preethi Krishnan	NM Orders

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CITY CIVIL COURT MUMBAI  
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COURT 13 ASSISTANT SESSIONS JUDGE  
CIVIL CAUSE LIST DATED 31-10-2020.

<b>Sr. No.</b>	<b>Suit No.</b>	<b>Title</b>	<b>Stage of the suit</b>
1.	Suit 7529/03	Blossom D. D'Souza and Anr V/s Verpnica Peter Miranda and Ors	HCT Time bound

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